

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 23793/2016

STATE OF U.P AND ORS

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(ONLY SLP(C) 25059/2016 AND 24941/2016 TO BELISTED BEFORE CHAMBER
)

WITH

SLP(C) No. 25059/2016 (XI)

SLP(C) No. 24929/2016 (XI)

SLP(C) No. 24941/2016 (XI)

Date : 23-04-2018 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR
[IN CHAMBER]

For Petitioner(s) Ms. Charu Singhal, Adv.
Mrs. Rachna Gupta, AOR

For Respondent(s) Mr. Ashutosh Lal, Adv.
Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, two weeks' time is granted finally to do
the needful.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER